

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATIONS) ACT, 1951, REVIEW ON AND ANNUAL REPORTS OF SCOOTERS INDIA LTD. LUCKNOW FOR 1981-82, HINDUSTAN PAPERS CORPORATION LTD. NEW DELHI FOR 1981 AND STATEMENT FOR DELAY

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): I beg to lay on the Table.

(1) A copy each of the following Notifications (Hindi and English versions) issued under section 18G of the Industries (Development and Regulation) Act, 1951:—

(i) The Two Wheeler Vehicles (Restriction on Resale) Amendment Order, 1982 published in Notification No. S.O. 793(E) in Gazette of India dated the 10th November, 1982.

(ii) S.O. 845(E) published in Gazette of India dated the 9th December, 1982 rescinding the Commercial Vehicles Restriction on Re-sale Order, 1981.

[Placed in Library. See No. LT—6051/83].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) A statement regarding Review by the Government on the working of the Scooters India Limited, Lucknow, for the year 1981-82.

(ii) Annual Report of the Scooters India Limited, Lucknow, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—6052/83].

(b) (i) Review by the Government on the working of the Hindustan Paper Corporation Limited, New Delhi, for the year 1981-82.

(ii) Annual Report of the Hindustan Paper Corporation Limited, New Delhi, for the year 1981-82 along

with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (b) of item (2) above.

[Placed in Library. See No. LT—6053/83].

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951, PAPERS REGARDING EXTENSION OF PERIOD OF TAKE-OVER OF MANAGEMENT OF M/s. NATIONAL RUBBER MANUFACTURERS LTD., CALCUTTA, M/s. MOTOR AND MACHINERY MANUFACTURERS LTD., CALCUTTA, CALCUTTA M/s. GLUCONATE LTD., CALCUTTA, REVIEW ON AND ANNUAL REPORT OF COIR BOARD FOR 1981-82.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S. M. KRISHNA): I beg to lay on the Table.

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951:—

(i) S.O. 834(E) published in Gazette of India dated the 26th November, 1982 regarding extension of period of take over of management of Messrs Containers and Closures Limited, Calcutta, beyond five years.

(ii) S.O. 866(E) published in Gazette of India dated the 31st December, 1982 regarding extension of period of take over of management of Messrs Carter Pooler and Company Private Limited, Calcutta, beyond five years.

(iii) S.O. 867(E) published in Gazette of India dated the 31st December, 1982 regarding extension of period of take over of management of Messrs Indian Rubber Manufacturers Limited, Calcutta, beyond five years.

(iv) S.O. 28(E) published in Gazette of India dated the 19th January, 1983 regarding extension of period of take over of management of Messrs Priyalaxmi Mills, Baroda, beyond five years.